

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 197/MP/2024

Subject : Petition under Regulation 41 of the Central Electricity Regulatory Commission (Connectivity and General Network Access to the inter-State Transmission System) Regulations, 2022 seeking or the relaxation of Regulation 17.1(iii) of the Central Electricity Regulatory Commission (Connectivity and General Network Access to the inter-State Transmission System) Regulations, 2022.

Petitioner : Power Department, Govt. of Sikkim

Respondent : Central Transmission Utility of India Limited (CTUIL)

Date of Hearing : **19.9.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Shri Swapnil Vermal, CTUIL
Shri Siddharth Sharma, CTUIL

Record of Proceedings

None was present on behalf of the Petitioner when the matter was called out. However, in order to permit the Petitioner another opportunity for hearing, the matter was adjourned.

2. The matter will be listed for hearing on '**admission**' on **12.12.2024**.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)